

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2473
ANSWERED ON:06.02.2014
SETTING UP OF UMPPS
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Will the Minister of POWER be pleased to state:

- (a) the present status of setting up of Ultra Mega Power Projects (UMPPs) in the country particularly in Tamil Nadu and the details of the tax holiday given to them;
- (b) the target of power generation visa-vis the actual production made therefrom during the last three years; and
- (c) the reasons for non-achievement of fixed targets and the steps taken/being taken to achieve the same?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : Sixteen UMPPs have been identified in various parts of the Country. Project-wise, State-wise details of each UMPP including those in Tamil Nadu is Annexed.

As per Section-80 IA of Income Tax act. 1961, Tax holiday is allowed to a power utility for a block of ten years in initial fifteen years of operation by allowing Income Tax payment at the rate for minimum Alternate Tax instead of Corporate Tax. Mundra UMPP and Sasan UMPP, which have been commissioned, are entitled to avail this benefit.

(b) & (c): The target for power generation and actual power produced from these two UMPPs is given below :-

Name of The Station with Commissioned Capacity (MU)	2013-14 Target Generation (MU)	2012-13 Target Generation (MU)	2011-12 Target Generation (MU)
MUNDRA UMPP (5x800 MW)	15305	17127	3611 12440 0 179.86
SASAN UMPP (1x660 MW)	0 1210	- - - -	